

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA
UNSTARRED QUESTION NO - 2215
ANSWERED ON – 11/03/2026

CONSTITUTIONAL RECOGNITION TO DNTs

2215. SHRI SANDOSH KUMAR P

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) whether there is a plan to provide legal and constitutional recognition to DNT, Nomadic and Semi-Nomadic tribal communities, distinct from the existing Scheduled Caste/Tribe/OBC categories; and
- (b) if so, the details of the proposed mechanism for this recognition and the expected timeline for introducing the necessary legislative or constitutional amendments?

ANSWER

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI B.L.VERMA)

(a) & (b) There is no such proposal or plan under consideration in the Ministry.
